

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 10864/2011

ROHIT BHOIL

Appellant(s)

VERSUS

STATE OF H.P.& ORS.

Respondent(s)

Date : 14/05/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Sharma,Adv.

For Respondent(s)

Mr. Abhay Kumar,Adv.
Ms. N. Annapoorani,Adv.

Mr. Suryanaryana Singh,Adv.
Ms. Pragati Neekhara,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld. Counsel for the appellant and the Ld. Counsel for the respondents have failed to file the statement of case within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M K HANJURA

Registrar

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.05.15

MG
11:37:46 CEST
Reason: